

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:792
ANSWERED ON:27.11.2012
DIVERSION OF FOODGRAINS
Raghavan Shri M. K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantity of rice and wheat allotted to Kerala under the Public Distribution System during the last three years and the current year;
- (b) whether there is any report that the foodgrains stocks are being diverted into the black market creating artificial scarcity in the State; and
- (c) if so, the details thereof and the remedial steps being taken to ensure adequate supply of foodgrains in the State?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c) : The total quantity of rice and wheat allotted to Kerala under Targeted Public Distribution System (TPDS) during the last three years and the current year are as under:

| Year Allocation (In thousand tons) | | | | |
|------------------------------------|----------|---------|----------|--|
| | Rice | Wheat | Total | |
| 2009-10 | 1143.838 | 279.966 | 1423.804 | |
| 2010-11 | 1419.034 | 352.543 | 1771.577 | |
| 2011-12 | 1311.682 | 331.713 | 1643.395 | |
| 2012-13 | 1332.198 | 349.658 | 1681.856 | |

Complaints on TPDS received in this Department in respect of Kerala during the last three years and the current year are as under:

| Year | Number of Complaints |
|------|----------------------|
| 2009 | 1 |
| 2010 | 3 |
| 2011 | 1 |
| 2012 | 1 |

Since, under the TPDS, responsibility for lifting and distributing the allocated foodgrains within the States/Union Territories to the eligible ration card holders through the Fair Price Shops(FPSs) is of the State Governments/UT Administrations, as and when complaints are received these are sent to the concerned State Governments/UTs for enquiry and appropriate action. Government of India regularly review and issue instructions to the States/UTs to strengthen functioning of TPDS by improving monitoring mechanism and vigilance, increasing transparency in functioning of TPDS, adopting revised Model Citizen's Charter and improving the efficiency of Fair Price Shop operations. Government of India has requested all States /UTs to take up end-to-end computerization of TPDS in a time-bound manner to improve the efficiency and effectiveness of the TPDS.